

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/14939/2025 ARBP/36/2025	M/S. F.R CONSTRUCTION, WEST BENGAL VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	PRABODHA CHANDRA NAYAK VS	// ( //
2	D-BLAPL/11111/2025 BLAPL/4044/2025	SINDHU JAMBEKA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DASMANTAPUR /171 /2024 J.M.F.C.,DASMANTAPUR(Koraput) GR/0000169/2024
3	D-BLAPL/11117/2025 BLAPL/4045/2025	AMIT KUMAR SAHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /98 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000044/2025
4	D-BLAPL/8909/2025 BLAPL/4046/2025	SAROJ JENA @ SARAJU JENA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	KUAKHIA /348 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000120/2020
5	D-BLAPL/11192/2025 BLAPL/4047/2025	BABUL BEHERA VS STATE OF ODISHA	ADITI HOTA VS	Maitri Vihar PS /53 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000242/2025
6	D-BLAPL/11104/2025 BLAPL/4048/2025	CHITTARANAJN MOHANTY VS STATE OF ODISHA(VIG.)	AKASH BHUYAN VS	ROURKELA VIGILANCE /6 /2025 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) GR/0000005/2025
7	D-BLAPL/11115/2025 BLAPL/4049/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /57 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000704/2024
8	D-BLAPL/11107/2025 BLAPL/4050/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-15 /23 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000544/2024
9	D-BLAPL/11128/2025 BLAPL/4051/2025	BAPI @ SUBRAT SAHU VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BRAHMANITARANG /38 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000175/2024
10	D-BLAPL/10597/2025 BLAPL/4052/2025	MAHADEB MEHER VS STATE OF ODISHA	GOKULANANDA SAHU VS	SINAPALI /66 /2025 J.M.F.C.,SINAPALI(Nuapada ) CT/0000066/2025
11	D-BLAPL/11130/2025 BLAPL/4053/2025	UCHHAB MAHALING @ ASADHU @ ASADHU MAHALING VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /151 /2023 A.D.J.,PATNAGARH(Balangir) SC/0000068/2023

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12	D-BLAPL/11146/2025 BLAPL/4054/2025	MITUNA MAHANKUDA @ MITINA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BAIDYANATHPUR /108 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/000022/2021
13	D-BLAPL/11175/2025 BLAPL/4055/2025	KUBERA BADA KHANHAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /350 /2023 SPECIAL JUDGE, BHANJANAGAR (Ganjam) Spl/000020/2023
14	D-BLAPL/11194/2025 BLAPL/4056/2025	KAMAL SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /97 /2025 GRAM NYAYALAYA AT BRAHMAGIRI GR/000118/2025
15	D-BLAPL/11211/2025 BLAPL/4057/2025	BANTY @ NIHAR RANJAN SAMAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /164 /2025 SPECIAL JUDGE, KEONJHAR (Kendujhar) Spl/000010/2025
16	D-BLAPL/11193/2025 BLAPL/4058/2025	BHUBAN DEEP VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KUNDHEIGOLA /163 /2020 A.D.J., DEOGARH (Debagarh ) ST/000010/2021
17	D-BLAPL/11214/2025 BLAPL/4059/2025	UGRASEN PALEI VS STATE OF ODISHA	DIGAMBAR SETHI VS	HARICHANDANPUR /174 /2022 DISTRICT & SESSIONS JUDGE, KEONJHAR ST/000016/2023
18	D-BLAPL/11163/2025 BLAPL/4060/2025	RAJESH OJHA @ RAJESH KUMAR OJHA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /264 /2024 J.M.F.C., NIMAPARA (Puri) GR/0001421/2024
19	D-BLAPL/11217/2025 BLAPL/4061/2025	DEBASISH MANDAL NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /35 /2025 SPECIAL JUDGE, GUNUPUR (Rayagada ) TR/0000030/2025
20	D-BLAPL/10879/2025 BLAPL/4062/2025	BRAJEN MANDAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 A.D.J., KUJANG (Jagatsinghapur ) Spl/0000039/2024
21	D-BLAPL/11169/2025 BLAPL/4063/2025	SUMAN SENDHA VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /216 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC, BANARH GR/000255/2025
22	D-BLAPL/10954/2025 BLAPL/4064/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	GOREKHANATH DAS VS	Maitri Vihar PS /389 /2024 AD-HOC A.D.J.(FTSC-II), BHUBANESWAR CT/0000015/2025
23	D-BLAPL/11143/2025	SITU @ SRITAM NAIK	JULIYAS PRASAD BEHERA	MOTANGA /177 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4065/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,DHENKA CT/0000260/2024
24	D-BLAPL/11255/2025 BLAPL/4066/2025	SAHAZAD @ SAHAJAD @ AMZAD KHAN @ AMJAD KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /202 /2025 J.M.F.C,TANGI(Khordha ) GR/0000182/2025
25	D-BLAPL/11249/2025 BLAPL/4067/2025	MANOJ BHARIMAL @ BIDA @ MANOJ BHARIMALL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /202 /2025 J.M.F.C,TANGI(Khordha ) GR/0000182/2025
26	D-BLAPL/11148/2025 BLAPL/4068/2025	KUKUNA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR PANIGRAHI VS	SPL.TASK FORCE /2 /2025 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000036/2025
27	D-BLAPL/11160/2025 BLAPL/4069/2025	AJIT SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /937 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000080/2024
28	D-BLAPL/11260/2025 BLAPL/4070/2025	AJAYA BISWAL @ AJAYA KUMAR BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RENGALI DAM SITE /61 /2024 J.M.F.C,TALCHER(Anugul ) GR/0000471/2024
29	D-BLAPL/11269/2025 BLAPL/4071/2025	JAGABANDHU RANA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000014/2025
30	D-BLAPL/11297/2025 BLAPL/4072/2025	NITISH KUMAR BARIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /170 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000390/2024
31	D-BLAPL/10696/2025 BLAPL/4073/2025	SILU @ PADMA LOCHAN GOCHAYAT VS STATE OF ODISHA	ASUTOSH MOHANTY VS	NAYAGARH /254 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000682/2024
32	D-BLAPL/11060/2025 BLAPL/4074/2025	SANJAYA ROUTA @ RAUT VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000038/2024
33	D-BLAPL/11059/2025 BLAPL/4075/2025	SABITRI BALAJI VS STATE OF ODISHA	M BALAJI RAO VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000072/2024
34	D-BLAPL/10782/2025 BLAPL/4076/2025	P. RAJESH RAO @ PILA RAJESH VS	JYOTIRMAYA SAHOO VS	BADABAZAR /355 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BE

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35	D-BLAPL/11265/2025 BLAPL/4077/2025	STATE OF ODISHA CHANDU @ JAGMOHAN GHUTA VS	BIKASH KUMAR DASH VS	ST/0000091/2025 BIRMAHARAJPUR /3 /2020 DISTRICT AND SESSIONS JUDGE,SONEPUR
36	D-BLAPL/11101/2025 BLAPL/4078/2025	STATE OF ODISHA LEKHARCHAN ROHIDAS VS	PRAMOD RANJAN BEHERA VS	ST/0000051/2020 RENGALI /70 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
37	D-BLAPL/11173/2025 BLAPL/4079/2025	STATE OF ODISHA HAPPY NAYAK @ GEDU VS	TANMAYA KUMAR MOHANTY VS	CT/0000589/2025 CHANDRASEKHARPUR /115 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha )
38	D-BLAPL/11352/2025 BLAPL/4080/2025	STATE OF ODISHA MATU @ PRADEEP NAIK @ PRADIP NAIK VS	SURYAKANTA DWIBEDI VS	CT/0000322/2025 BANIGOCHA /131 /2024 J.M.F.C.,DASAPALLA(Nayagarh )
39	D-BLAPL/11147/2025 BLAPL/4081/2025	STATE OF ODISHA SUBESH CHANDRA JENA VS	SOMANATH MITRA VS	GR/0000549/2024 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
40	D-BLAPL/11453/2025 BLAPL/4082/2025	STATE OF ODISHA TRILOCHAN PRADHAN VS	SURYAKANTA DWIBEDI VS	2(A)CC/0000039/2025 PAIKMAL /207 /2021 A.D.J.,PADAMPUR(Bargarh )
41	D-BLAPL/10975/2025 BLAPL/4083/2025	STATE OF ODISHA DUKHA NASANA BISI VS	RAJALAXMI BISWAL VS	Spl/0000089/2021 THAKURGARH /183 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anugul)
42	D-BLAPL/11393/2025 BLAPL/4084/2025	STATE OF ODISHA TIKI @ AMULYA KUMAR DAS VS	ANITA SAHOO VS	Spl/0000048/2024 SAHADEV KHUNTA /93 /2025 S.D.J.M.,BALASORE(Baleshwar)
43	D-BLAPL/11296/2025 BLAPL/4085/2025	STATE OF ODISHA BIRENDRA GOUDA VS	BIJAY KUMAR BEHERA VS	CT/0000189/2025 / /0 J.M.F.C.(V),BHUBANESWAR(Khordha )
44	D-BLAPL/10622/2025 BLAPL/4086/2025	STATE OF ODISHA SUNIL BHUMIJ VS	TRILOCHAN DASH VS	2(A)CC/0000115/2025 LATHIKATA /158 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh)
45	D-BLAPL/10479/2025 BLAPL/4087/2025	STATE OF ODISHA KARRI SATTI BABU @ SATTI @ SATHEESH @ SATHEESH REDDY @ SPIDER SATISH @ MANJESH KUMAR PAUL VS	MANJESH KUMAR PAUL VS	GR/0001406/2024 NAYAPALLI P.S. /489 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha )
		STATE OF ODISHA		CT/0001020/2023

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46	D-BLAPL/10482/2025 BLAPL/4088/2025	AKULA @ AKULA CHANDRA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TARASINGI /405 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000794/2024
47	D-CMAPL/14420/2025 CMAPL/125/2025	SUBASINGH DHARUA VS DHARMU PRASAD MAJHI	ADV. VS	// () //
48	D-CMAPL/14781/2025 CMAPL/126/2025	M/S. KARPARA PROJECT ENGINEERING PVT. LTD. , DHENKANAL VS SANAT KUMAR SENAPATI	RAJJEET ROY VS	// () //
49	D-CMP/14265/2025 CMP/555/2025	BABAJI MALLIK VS SHANTILATA MALLICK	SAILESH DAS VS	// A.D.J.,SALIPUR(Cuttack) Fao/0000037/2023
50	D-CMP/14453/2025 CMP/556/2025	KISHORE KUMAR BEHERA VS LALITA BEHERA	ARUN KUMAR MISHRA 2 VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0000449/2002
51	D-CMP/13502/2025 CMP/557/2025	BISHNUPRIYA PANDA VS M/S. STALWART PROJECTS PVT. LTD., KHURDA	ABHISHEK DASH VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR RFA/0000056/2024
52	D-CMP/14120/2025 CMP/558/2025	GOURANGA CHANDRA MAHAPATRA VS KEDARNATH MAHAPATRA	KABIR KUMAR JENA VS	// CIVIL JUDGE (SD) CUM ASJ AT ODAGAR CS/0000081/2017
53	D-CMP/14750/2025 CMP/559/2025	ASHOK KUMAR KEDIA @ ASHOK KEDIA VS HARSABARDHAN TIBREWAL	SOURAV SUMAN BEHERA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) TS/0000152/1994
54	D-CMP/15010/2025 CMP/560/2025	RATAN KUMAR AGARWAL VS MAYADHAR PANDA	AGNIHOTRA SAHU VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000022/2020
55	D-CMP/13626/2025 CMP/561/2025	SURESH MEHER VS BRUNDABATI MEHER	JAGABANDHU SAHU VS	// S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) CMA/0000016/2023
56	D-CMP/13609/2025 CMP/562/2025	SURESH CHANDRA SHARMA VS BANAMBARA PARIDA	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK EXECUTION CASE/0000054/2023
57	D-CMP/14043/2025	SAFINA BIBI	SATYA NARAYAN MISHRA 4	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/563/2025	VS COLLECTOR, BHADRAK	VS	CIVIL JUDGE (JD),BHADRAK(Bhadrak ) IA/0000448/2024
58	D-CONTC/13578/2025 CONTC/1771/2025	UPENDRA KUMAR BISWAL VS SHALINI PANDIT, IAS	ADV. VS	// ()
59	D-CONTC/13579/2025 CONTC/1772/2025	RAJIB LOCHAN PARHI VS ANU GARG,IAS	DILLIP KUMAR MOHAPATRA VS	// ()
60	D-CONTC/14018/2025 CONTC/1773/2025	SUCHITRA TRIPATHY VS SHALINI PANDIT, IAS	ADV. VS	// ()
61	D-CONTC/14021/2025 CONTC/1774/2025	DEBA PRASAD PANDA VS SHALINI PANDIT, IAS	ADV. VS	// ()
62	D-CONTC/14023/2025 CONTC/1775/2025	RAMANI MAHAPATRA VS GENDRA KUJUR,D.E.O,DEOGARH	ADV. VS	// ()
63	D-CONTC/8974/2025 CONTC/1776/2025	KANHU CHARAN SWAIN VS MRUTUNJAY TRIPATHY,TAHASILDAR,BBSR,KHORDA	ADV. VS	// ()
64	D-CONTC/14123/2025 CONTC/1777/2025	SK.NAJIBULLAH VS SHALINI PANDIT, IAS	ADV. VS	// ()
65	D-CONTC/14264/2025 CONTC/1778/2025	SHANTILATA JENA VS DEORANJAN KUMAR SINGH, IAS	PRAFULLA CHANDRA DAS VS	// ()
66	D-CONTC/14651/2025 CONTC/1779/2025	DILLIP BAL VS JAYADRATHA ACHARYA,TAHASILDAR, TIHIDI,BHADRAK	ADV. VS	// ()
67	D-CONTC/8397/2025 CONTC/1780/2025	SACHINDRA NATH DATTA VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION,ODISHA	ADV. VS	// ()
68	D-CONTC/8615/2025 CONTC/1781/2025	RAMAKANTA SAHOO VS	ADV. VS	// ()

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69	D-CONTC/12093/2025 CONTC/1782/2025	BISHAL SINGH,IAS DR. PANCHANAN GOUDA VS ARAVIND AGRAWAL, I.A.S.	SAUBHAGYA KUMAR SAMAL VS	// // ()
70	D-CONTC/14818/2025 CONTC/1783/2025	GOBINDA CHANDRA SUNAMAJHI VS SARAT CHANDRA SABARA,OAS	ADV. VS	// // ()
71	D-CRLA/9493/2025 CRLA/450/2025	AMAR KANTA PADHY VS STATE OF ODISHA	BISWAJIT NAYAK VS	GOSANINUAGAM /117 /2014 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001523/2014
72	D-CRLA/10781/2025 CRLA/451/2025	SUBHAYA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	S.P.(CID-CRL),CUTTACK /7 /2016 ASST.SESSION JUDGE,BOUDH(Baudh ) ST/0000057/2016
73	D-CRLA/10893/2025 CRLA/452/2025	NILU KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BELLAGAON /28 /2024 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000032/2024
74	D-CRLA/9380/2025 CRLA/453/2025	BISHNU NAIK @ NAYAK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	DIGAPAHANDI /76 /2017 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) TR/0000015/2022
75	D-CRLA/11362/2025 CRLA/454/2025	JITENDRA NATH MOHANTY VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	CUTTACK VIGILANCE /70 /1996 AUTHORISED OFFICER,KHURDA(Khordha) Confiscation Case/0000014/2011
76	D-CRLMA/6668/2025 CRLMA/49/2025	SONI ROUT VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	PATTAMUNDAI /284 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000609/2023
77	D-CRLMA/10983/2025 CRLMA/50/2025	DAYASAGAR BANCHHOR@BHOKOLO VS STATE OF ODISHA	ADV. VS	BHATILI /213 /2022 () //
78	D-CRLMC/7472/2025 CRLMC/1468/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	ANGUL SADAR PS /472 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Angul) GR/0000648/2022
79	D-CRLMC/10644/2025 CRLMC/1469/2025	KHIRABDHIRAJ MAHAPATRA VS STATE OF ODISHA(VIG.)	SURJYA NARAYAN SAHU VS	JEYPORE VIGILANCE /51 /2017 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000028/2017

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80	D-CRLMC/11209/2025 CRLMC/1470/2025	NANDA@RABINDRA KUMAR GARANAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	ANGUL TOWN /889 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001819/2024
81	D-CRLMC/10620/2025 CRLMC/1471/2025	SANDIP PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000222/2024
82	D-CRLMC/9625/2025 CRLMC/1472/2025	SUKANTA KUMAR BISOYI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	UDITNAGAR /24 /2025 S.D.J.M.,ROURKELA(Sundargarh) GR/0000176/2025
83	D-CRLMC/10777/2025 CRLMC/1473/2025	JADUNATH MALIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /51 /2019 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001857/2019
84	D-CRLMC/11144/2025 CRLMC/1474/2025	SANU NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /290 /2023 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000077/2024
85	D-CRLMC/11318/2025 CRLMC/1475/2025	ASIA PACIFIC SHIPPING CO. LTD., SOUTH WEST DELHI VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	/ /0 A.D.J.,KUJANG(Jagatsinghapur ) CRMC/0000002/2024
86	D-CRLMC/10698/2025 CRLMC/1476/2025	SANJAY KUMAR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHILA P.S.(BBSR) /182 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0007816/2022
87	D-CRLMC/10646/2025 CRLMC/1477/2025	RABINARAYAN PUHAN VS STATE OF ODISHA(VIG.)	SURJAY NARAYAN SAHU VS	JEYPORE VIGILANCE /51 /2017 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000028/2017
88	D-CRLMC/10353/2025 CRLMC/1478/2025	SUSILA NAIK@SISILA NAHAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	CHATRAPUR /251 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000430/2023
89	D-CRLMC/10911/2025 CRLMC/1479/2025	MANTU JENA@SAUMYA RANJAN JENA VS STATE OF ODISHA	AMITABH MISHRA VS	PIPLI /32 /2013 J.M.F.C.,PIPLI(Puri) GR/0000048/2013
90	D-CRLMC/11273/2025 CRLMC/1480/2025	RONIT MUKHI VS STATE OF ODISHA	SOMANATH NANDA VS	MANGALA BAG /19 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000024/2024
91	D-CRLMC/10913/2025	PINTU JENA@NIHAR RANJAN JENA	AMITABH MISHRA	PIPLI /32 /2013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1481/2025	VS STATE OF ODISHA	VS	J.M.F.C.,PIPILI(Puri) GR/000048/2013
92	D-CRLMC/11350/2025 CRLMC/1482/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	LALITENDU MISHRA VS	BANARAPAL /21 /2006 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARA
93	D-CRLMC/11449/2025 CRLMC/1483/2025	JAHIR JAHANGIR MALLA VS STATE OF ODISHA	P.ANUP DASH VS	CT/0000358/2006 MANCHESWAR P.S. /486 /2022
94	D-CRLMP/10635/2025 CRLMP/494/2025	SANTOSH KUMAR SINGH VS STATE OF ODISHA	ASISH KUMAR RAY VS	// (
95	D-CRLMP/9480/2025 CRLMP/495/2025	GOURANGA CHARAN SETHI VS STATE OF ODISHA	ASUTOSH ROUT VS	// ,/0 (
96	D-FAO/13286/2025 FAO/164/2025	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE CO.LTD.,CUTTACK VS DIPAK KUMAR DAS	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000428/2017
97	D-FAO/14206/2025 FAO/165/2025	NEW INIDA ASSURANCE CO. LTD.,CUTTACK VS BHAGABAN BARIK	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000410/2016
98	D-FAO/14417/2025 FAO/166/2025	BIJULEE BARAL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000159/2024
99	D-FAO/14538/2025 FAO/167/2025	NEW INDIA ASSURANCE CO.LTD., CUTTACK VS PRAHALLAD@GOBARA SETHY	SAUMEDRA KUMAR GHOSE VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000047/2019
100	D-FAO/14611/2025 FAO/168/2025	PUSPA BEHERA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000103/2024
101	D-FAO/14618/2025 FAO/169/2025	RAJESWARI SWAIN VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000102/2024
102	D-FAO/13699/2025 FAO/170/2025	BASANTA MANGARAJ VS	NALINI KANTA DASH VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MACA/10968/2025 MACA/426/2025	UNION OF INDIA MANAGER, TP HUB, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS MITHILA NAIK	SOMNATH ROY VS	Oa/0000123/2024 // 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000048/2023
104	D-MACA/13215/2025 MACA/427/2025	DOLAGOBINDA MOHANTY VS SANJAY KUMAR MOHANTY	AKSHAYA KUMAR PATI VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000919/2012
105	D-MACA/13934/2025 MACA/428/2025	RUKMANI SING@INDIRA SING VS MANMOHAN SAMANTARA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000089/2017
106	D-MACA/12494/2025 MACA/429/2025	BHAGIRATHI GOCHHAYAT VS SATRUGHNA MOHAPATRA	AMIYA KUMAR MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000270/2017
107	D-MACA/13308/2025 MACA/430/2025	MANAGER IN CHARGE , HP HUB ORIENTAL INSURANCE CO.LTD.,SAMBALPUR VS KADAMBINI PANDA	SOMNATH ROY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000157/2022
108	D-MACA/11140/2025 MACA/431/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD, KHURDA VS RUMA BEHERA	RIMJHIMBALA PATI VS	// IST MACT, PURI(Puri) Mac/0000479/2001
109	D-MACA/13298/2025 MACA/432/2025	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK VS PREMANANDA ROUT	SOMNATH ROY VS	// A.D.J.,SALIPUR(Cuttack) Mac/0000005/2021
110	D-MATA/14268/2025 MATA/158/2025	SWARUPA PRAHARAJ VS DEBABRATA MISHRA	PRANAYA SWAIN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000972/2017
111	D-MATA/11838/2025 MATA/159/2025	GURUPRASAD PARIDA VS JYOTIPRIYA SAHOO	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000225/2020
112	D-MATA/14744/2025 MATA/160/2025	BURAGANA MOHAN RAO VS KOVVADI UMA MAHESWARI	RABINDRA NATH PRUSTY VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000002/2025
113	D-MATA/10636/2025 MATA/161/2025	SANGITA @SANGEETA PATRA VS HADIBANDHU PATRA	ANUPAM DASH VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000004/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-RPFAM/13869/2025 RPFAM/99/2025	SANTANU KUMAR PANY @ SRI SANTANU PANY VS JAINASENI PAL @ PANY	GOUTAM KUMAR ACHARYA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000066/2023
115	D-RSA/12790/2025 RSA/192/2025	DURGA MADHAB SAHU VS RAJANIKANTA PADHI	SAIBRATA RATH VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000090/2022
116	D-RVWPET/12598/2025 RVWPET/108/2025	MIRZA HALIM BAIG VS TAHASILDAR, SALIPUR	SANATAN DAS VS	// () //
117	D-TRP(C)/14720/2025 TRP(C)/107/2025	RAMANI MUDULI VS RANJAN KUMAR SHA	SARADA PRASANNA MOHAPATRA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000038/2025
118	D-TRP(C)/13951/2025 TRP(C)/108/2025	ROJALIN KHATUA VS SUSHIL KUMAR KHATUA	PRIYA RANJAN SINGH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000184/2025
119	D-WA/12755/2025 WA/724/2025	BILASINI JENA @ MOHANTY VS COLLECTOR,BALASORE	BANSHIDHAR SATAPATHY VS	// () //
120	D-WA/13848/2025 WA/725/2025	BIJAYA KUMAR ROUT VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// () //
121	D-WA/15042/2025 WA/726/2025	SABITA MANJARI BEHERA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// () //
122	D-WA/10348/2025 WA/727/2025	STATE OF ODISHA VS GOPINATH SWAIN	SIDHARTH PRASAD DAS, A.S.C. VS	// () //
123	D-WP(C)/14431/2025 WP(C)/10299/2025	P. RAMANI RANJAN VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA	SUDHASHREE PASAYAT VS	// () //
124	D-WP(C)/13235/2025 WP(C)/10300/2025	MEHERUN NISHA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //
125	D-WP(C)/14432/2025	P .KUMAR RANJAN	SUDHASHREE PASAYAT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10301/2025	VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA	VS	0 //
126	D-WP(C)/13252/2025 WP(C)/10302/2025	DOLAGOBINDA DAS VS AUTHORISED OFFICER, HDFC BANK LIMITED,BHUBANESWAR	DOLAGOBINDA MOHAPATRA VS	// 0 //
127	D-WP(C)/14707/2025 WP(C)/10303/2025	MOHAMMAD MUSTAKIM RAZA VS CHIEF VIGILANCE OFFICER, VIGILANCE DEPT., MUMBAI	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
128	D-WP(C)/10562/2025 WP(C)/10304/2025	ODISHA GRAMYA BANK, BALIJHARI BRANCH, BARAMBA, CUTTACK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
129	D-WP(C)/13819/2025 WP(C)/10305/2025	SILU MOHANTY VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
130	D-WP(C)/14424/2025 WP(C)/10306/2025	SATYABRATA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
131	D-WP(C)/13866/2025 WP(C)/10307/2025	BRAJABANDHU BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
132	D-WP(C)/14294/2025 WP(C)/10308/2025	ABINASH DASH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
133	D-WP(C)/14433/2025 WP(C)/10309/2025	P KUMAR RANJAN VS COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA	SUDHASHREE PASAYAT VS	// 0 //
134	D-WP(C)/14943/2025 WP(C)/10310/2025	KUNAL KUMAR KHETI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
135	D-WP(C)/14980/2025 WP(C)/10311/2025	GURUDATTA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
136	D-WP(C)/14634/2025 WP(C)/10312/2025	SAROJINI ROUT VS	SANTOSH KUMAR MAHANTY VS	// 0

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### CASES REGISTERED REPORT AS ON :15/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/14826/2025 WP(C)/10313/2025	STATE OF ODISHA SANJUKTA DEI VS STATE OF ODISHA	LALITA NARAYAN PATTNAIK VS	// // 0 //
138	D-WP(C)/13797/2025 WP(C)/10314/2025	M/S DEBARAJ LENKA, DHENKANAL VS STATE TAX OFFICER , CT AND GST CIRCLE, DHENKANAL	BIBHUTI BHUSAN PANDA VS	// 0 //
139	D-WP(C)/14712/2025 WP(C)/10315/2025	M/S SRI SIDDHA BHAI RABI ESTATES VS THE COLLECTOR AND DISTRICT MAGISTRATE,GANJAM	AMBIKA PRASAD MISHRA VS	// 0 //
140	D-WP(C)/13798/2025 WP(C)/10316/2025	MANOJ KUMAR SUNANI @ MANOJ SUNANI VS PROJECT DIRECTOR PIU NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR	TUSAR KUMAR MISHRA VS	// 0 //
141	D-WP(C)/14917/2025 WP(C)/10317/2025	BIBUDHENDU MISHRA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, KEONJHAR	DIPAK KUMAR DEY VS	// 0 //
142	D-WP(C)/14476/2025 WP(C)/10318/2025	NIRMALA KUJUR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
143	D-WP(C)/13810/2025 WP(C)/10319/2025	JAIRAM SAH VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
144	D-WP(C)/14524/2025 WP(C)/10320/2025	ABHIMANYU ROUT VS BHARAT PETROLEUM CORPORATION LIMITED	MANOJ KUMAR MOHANTY VS	// 0 //
145	D-WP(C)/14291/2025 WP(C)/10321/2025	M/S K.K.AKSHAY AGRO PRODUCTS, KEONJHAR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY, A MOHANTY VS	// 0 //
146	D-WP(C)/13787/2025 WP(C)/10322/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// 0 //
147	D-WP(C)/13822/2025 WP(C)/10323/2025	M/S SAI STONE CRUSHER, DHENKANAL VS SUPERINTENDING ENGINEER, TPCODL, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/13788/2025 WP(C)/10324/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// 0 //
149	D-WP(C)/15013/2025 WP(C)/10325/2025	BHAGYASHREE MAJHI @ BEHERA VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
150	D-WP(C)/14922/2025 WP(C)/10326/2025	SUB PANCHANAN MOHANTY (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
151	D-WP(C)/13830/2025 WP(C)/10327/2025	RAJENDRA PRASAD OJHA VS GRID CORPORATION OF ODISHA (GRIDCO) LTD., BBSR	VISWAJEET MALLICK VS	// 0 //
152	D-WP(C)/12966/2025 WP(C)/10328/2025	SAROJ RANJAN RATHA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
153	D-WP(C)/13838/2025 WP(C)/10329/2025	GAYATRI DASH VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
154	D-WP(C)/13837/2025 WP(C)/10330/2025	DIRECT INVESTMENTS LIMITED , VISTRA CORPORATE SERVICES CENTRE, BRITISH VS RESERVE BANK OF INDIA, MUMBAI	SURENDRAN MOHANTY VS	// 0 //
155	D-WP(C)/14565/2025 WP(C)/10331/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
156	D-WP(C)/14569/2025 WP(C)/10332/2025	KAMALINI SAHOO VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
157	D-WP(C)/15022/2025 WP(C)/10333/2025	GOVINDA CHANDRA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
158	D-WP(C)/9983/2025 WP(C)/10334/2025	BIRABARA MAHAPATRA VS BRANCH MANAGER, SREI EQUIPMENT FINANCE LTD, BBSR	AMIT KUMAR PATRA VS	// 0 //
159	D-WP(C)/15043/2025	BASANTI PATRA	KSHIROD KUMAR ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10335/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/12584/2025 WP(C)/10336/2025	MINAKSHI NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
161	D-WP(C)/14200/2025 WP(C)/10337/2025	NIRANJAN SAHOO VS CUTTACK CENTRAL COOPERATIVE BANK LTD.,CTC	SARBESWAR BEHERA VS	// 0 //
162	D-WP(C)/14561/2025 WP(C)/10338/2025	DIPTIMAYEE DAS VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
163	D-WP(C)/13856/2025 WP(C)/10339/2025	RANJAN KUMAR DAS VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR COMMISSIONERATE	BHABANI PRASAD MOHANTY VS	// 0 //
164	D-WP(C)/15055/2025 WP(C)/10340/2025	ASSESSING OFFICER CUM EXECUTIVE ENGINEER, SUB DIVISION NO 1 (COMM.) TPO, CUTTACK, BBSR VS SUPERINTENDENT ENGINEER CUM D.E.I., BBSR	CHANDAN KUMAR BISHARA VS	// 0 //
165	D-WP(C)/14822/2025 WP(C)/10341/2025	TAPAN KUMAR SAHU VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
166	D-WP(C)/14988/2025 WP(C)/10342/2025	SUVENDU MAHAPATRA VS CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	AMITABH MISHRA VS	// 0 //
167	D-WP(C)/13843/2025 WP(C)/10343/2025	MANI BHOI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
168	D-WP(C)/14133/2025 WP(C)/10344/2025	BATAKRISHNA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
169	D-WP(C)/14823/2025 WP(C)/10345/2025	JITENDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
170	D-WP(C)/15034/2025 WP(C)/10346/2025	BHAVESH PATEL VS	TRILOCHAN NANDA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/14824/2025 WP(C)/10347/2025	STATE OF ODISHA BISHNU CHARAN BISOI VS	BIRAJA PRASANNA DAS VS	// // ()
172	D-WP(C)/14060/2025 WP(C)/10348/2025	STATE OF ODISHA TAPASI DE @ MISHRA VS	PRANAB KUMAR SAMANTRAY VS	// // ()
173	D-WP(C)/14960/2025 WP(C)/10349/2025	SARBESWAR MISHRA LAXMIDHAR BINDHANI VS	PRAVAT KUMAR MUDULI VS	// // ()
174	D-WP(C)/10345/2025 WP(C)/10350/2025	STATE OF ODISHA ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS	AUROVINDA MOHANTY VS	// // ()
175	D-WP(C)/15044/2025 WP(C)/10351/2025	THE CHIEF POST MASTER GENERAL, ODISHA CIRCLE, BBSR PURNA CHANDRA KISHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
176	D-WP(C)/15019/2025 WP(C)/10352/2025	STATE OF ODISHA M/S SEVEN STARS INTELLIGENT SECURITY (I) PVT LTD.,BBSR VS	ARUNA KUMAR NAYAK VS	// // ()
177	D-WP(C)/13691/2025 WP(C)/10353/2025	THE DIRECTOR SWAMI VIVEKANANDA NATIONAL INSTITUTE OF REHABILITATION AND RESEARCH,CTC RUKMINI BHUE VS	SURENDRA KUMAR GARTIA VS	// // ()
178	D-WP(C)/13017/2025 WP(C)/10354/2025	STATE OF ODISHA BHAGIRATHI MAJHI VS	DEBASHISHA HOTA VS	// // ()
179	D-WP(C)/13404/2025 WP(C)/10355/2025	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING,(NIOS),UTTARPRADESH ANIL KUMAR SAHU VS	SUKANTA KUMAR DALAI VS	// // ()
180	D-WP(C)/13033/2025 WP(C)/10356/2025	STATE OF ODISHA CHANDAN SINGH MAJHI VS	DEBASHISHA HOTA VS	// // ()
181	D-WP(C)/15031/2025 WP(C)/10357/2025	CHAIRMAN NATIONAL INSTITUTE OF OPEN SCHOOLING,NIOS,UTTARPRADESH BHAVESH PATEL VS	TRILOCHAN NANDA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/13963/2025 WP(C)/10358/2025	SANJUKTA PATRA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
183	D-WP(C)/14605/2025 WP(C)/10359/2025	SUBASH CHANDRA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
184	D-WP(C)/14136/2025 WP(C)/10360/2025	BIGYAN CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
185	D-WP(C)/15039/2025 WP(C)/10361/2025	SAMPADA KHAMARI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
186	D-WP(C)/15001/2025 WP(C)/10362/2025	RAJ KUMAR TIBREWAL VS STATE BANK OF INDIA	AMIT KUMAR DAS VS	// 0 //
187	D-WP(C)/14853/2025 WP(C)/10363/2025	SASMITA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
188	D-WP(C)/13548/2025 WP(C)/10364/2025	RATHI STEEL AND POWER LTD., NEW DELHI VS SECY, DEPT. OF ENERGY AND INDUSTRIES, GOVT OF ODISHA, BBSR	SATYA SMRUTI MOHANTY VS	// 0 //
189	D-WP(C)/14287/2025 WP(C)/10365/2025	MADHUSMITA SAHU VS CHIEF REGIONAL MANAGER RETAIL BHUBANESWAR	SAUMYA RANJAN MISHRA VS	// 0 //
190	D-WP(C)/14568/2025 WP(C)/10366/2025	SHYAMAGOBINDA JENA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
191	D-WP(C)/13990/2025 WP(C)/10367/2025	NAIMISH KUMAR MEHER VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
192	D-WP(C)/14570/2025 WP(C)/10368/2025	AJAYA KUMAR MISHRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
193	D-WP(C)/13146/2025	PURNA CHANDRA MAJHI	DEBASHISHA HOTA	//

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	WP(C)/10369/2025	VS	VS	0
		CHAIRMAN, NATIONAL OPEN SCHOOLING,(NIOS),UTTARPRADESH		//
194	D-WP(C)/15040/2025	SUBASH CHANDRA BARIK	PRADIPTA KUMAR PATTANAYAK	//
	WP(C)/10370/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/13759/2025	UMAKANTA MOHAPATRA	DIPTI RANJAN MOHAPATRA	//
	WP(C)/10371/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/13992/2025	MAHESWAR PANIGRAHI	BANSHIDHAR SATAPATHY	//
	WP(C)/10372/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/13761/2025	BISWAJIT NAIK	DIPTI RANJAN MOHAPATRA	//
	WP(C)/10373/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/13147/2025	NABIN KUMAR HARIJAN	DEBASHISHA HOTA	//
	WP(C)/10374/2025	VS	VS	0
		CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING,NIOS,UTTARPRADESH		//
199	D-WP(C)/13396/2025	RAKESH KUMAR MISHRA	SUKANTA KUMAR DALAI	//
	WP(C)/10375/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/13942/2025	PUSPANJALI MOHANTY	BHASKAR CHANDRA PANDA	//
	WP(C)/10376/2025	VS	VS	0
		BANK OF BARODA, BBSR		//
201	D-WP(C)/15052/2025	SAROJINI MOHANTY	SUBHASREE MOHANTY	//
	WP(C)/10377/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/13985/2025	M/S. R.K. INTERIOR AND EXTERIOR,(M/S R.K. TRADERS), CUTTACK	JANAKALYANA MOHANTY	//
	WP(C)/10378/2025	VS	VS	0
		PR. COMMISSIONER, GST, CENTRAL EXCISE, BHUBANESWAR		//
203	D-WP(C)/14100/2025	BHUBANESWAR CHARTERED ACCOUNTANTS ASSOCIATION, BBSR	SOUMYARANJA PATI	//
	WP(C)/10379/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/14861/2025	SANJAY KUMAR SINGH	SWADHIN KESARI SINGH	//
	WP(C)/10380/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
205	D-WP(C)/12950/2025	AINUL ALI KHAN	LAMBODAR PRADHAN	//
	WP(C)/10381/2025	VS	VS	0
		THE TAHASILDAR CUM MUTATION OFFICER , MAHAKALAPARA		//
206	D-WP(C)/14500/2025	KHIROD SAHOO	SANJIB MOHANTY	//
	WP(C)/10382/2025	VS	VS	0
		MANAGER AUTO CLAIMS TATA AIG GENERAL INSURANCE COMPANY LTD., BBSR		//
207	D-WP(C)/14093/2025	SANJUBALA LENKA	BISWAJIT PARIDA	//
	WP(C)/10383/2025	VS	VS	0
		STATE OF ODISHA		//
208	D-WP(C)/14410/2025	T.SRIDEVI PATRA	SURAJ MOHANTY	//
	WP(C)/10384/2025	VS	VS	0
		STATE OF ODISHA		//
209	D-WP(C)/14314/2025	SAMIR KUMAR BEHERA	SANGRAM JENA	//
	WP(C)/10385/2025	VS	VS	0
		STATE OF ODISHA		//
210	D-WP(C)/14412/2025	NARASINGH PATRA	SURAJ MOHANTY	//
	WP(C)/10386/2025	VS	VS	0
		STATE OF ODISHA		//
211	D-WP(C)/14738/2025	RANJAN ROUT	KOUSIK ANANDA GURU	//
	WP(C)/10387/2025	VS	VS	0
		STATE OF ODISHA		//
212	D-WP(C)/14551/2025	RAJESH AGRAWAL	KOUSIK ANANDA GURU	//
	WP(C)/10388/2025	VS	VS	0
		STATE OF ODISHA		//
213	D-WP(C)/14510/2025	PRAMOD KUMAR RAY	DEBADEEPTA SAHOO	//
	WP(C)/10389/2025	VS	VS	0
		STATE OF ODISHA		//
214	D-WP(C)/14516/2025	PRAMOD KUMAR RAY	DEBADEEPTA SAHOO	//
	WP(C)/10390/2025	VS	VS	0
		STATE OF ODISHA		//
215	D-WP(C)/14514/2025	PRAMOD KUMAR RAY	DEBADEEPTA SAHOO	//
	WP(C)/10391/2025	VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/14809/2025 WP(C)/10392/2025	KABITA GUMANASINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
217	D-WP(C)/15137/2025 WP(C)/10393/2025	ANKIT SAHU VS KANHU CHARAN NAIK	LALITENDU MISHRA VS	// 0 //
218	D-WP(C)/15118/2025 WP(C)/10394/2025	NUTAN GAHAN VS SIMANCHAL PATRA	SOUMYA JYOTI BISWAL VS	// 0 //
219	D-WP(C)/15021/2025 WP(C)/10395/2025	RADHASHYAM BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
220	D-WP(C)/14886/2025 WP(C)/10396/2025	SUSIL MEHER VS THE ASSISTANT DIVISIONAL ENGINEER, JHARSUGUDA	PABITRA KUMAR NAYAK VS	// 0 //
221	D-WP(C)/14077/2025 WP(C)/10397/2025	RAJKISHORE PANDA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
222	D-WP(C)/13947/2025 WP(C)/10398/2025	BENGA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
223	D-WP(C)/15065/2025 WP(C)/10399/2025	SAILESH CHANDRA SAMANTARAY VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
224	D-WP(C)/12083/2025 WP(C)/10400/2025	HARAGOVIND DAS VS THE MEMBER BOARD OF REVENUE, CUTTACK	BAMADEV BARAL VS	// 0 //
225	D-WP(C)/13219/2025 WP(C)/10401/2025	SRIRAM PADARBINDA ACHARJYA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
226	D-WP(C)/15181/2025 WP(C)/10402/2025	SGT SURATA CHAMPATI VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
227	D-WP(C)/14831/2025	SASHIDHAR MOHANTA	DIPTI RANJAN BHOKTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10403/2025	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/14950/2025 WP(C)/10404/2025	M/S LP ASSOCIATES, BBSR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ASIT KUMAR DASH VS	// () //
229	D-WP(C)/14088/2025 WP(C)/10405/2025	NILAMADHABA DALAI VS STATE OF ODISHA	ASUTOSH ROUT VS	// () //
230	D-WP(C)/14993/2025 WP(C)/10406/2025	JAGANNATH BEHERA VS UNION OF INDIA	JAJATI KESHARI KHUNTIA VS	// () //
231	D-WP(C)/14867/2025 WP(C)/10407/2025	JYOTSNARANI DASH VS PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR 1, KHURDA	JANMEJAY DASH VS	// () //
232	D-WP(C)/14915/2025 WP(C)/10408/2025	SNEHALATA BEHERA VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// () //
233	D-WPCRL/6052/2025 WPCRL/38/2025	PRAVANJAN MULLICK VS CINI MOHANTY	AVIJIT PATNAIK VS	//0 () //
234	D-WPCRL/10717/2025 WPCRL/39/2025	GADADHAR JENA VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	//0 () //
235	D-ABLAPL/10878/2025 ABLAPL/4246/2025	SURENDRANATH ROUT @ SURENDRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /167 /2023 () //
236	D-ABLAPL/10886/2025 ABLAPL/4247/2025	MUNA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BHUBAN /162 /2025 () //
237	D-ABLAPL/10891/2025 ABLAPL/4248/2025	BHASKAR PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /73 /2025 () //
238	D-ABLAPL/10892/2025 ABLAPL/4249/2025	BHASKAR PATRA VS	AMULYA RATNA PANDA VS	PHIRINGIA /72 /2025 ()

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239	D-ABLAPL/10895/2025 ABLAPL/4250/2025	STATE OF ODISHA PAPU DAS @ PRAKASH RANJAN DASH VS	PANKAJ KUMAR SAHOO VS	// MANGALPUR /290 /2024 ()
240	D-ABLAPL/10902/2025 ABLAPL/4251/2025	STATE OF ODISHA RATNAMANI ROUL VS	PRANAY KUMAR MAHARAJ VS	// NANDIPADA /104 /2025 ()
241	D-ABLAPL/10673/2025 ABLAPL/4252/2025	STATE OF ODISHA BARENDRA KUMAR NAYAK VS	PRAVAT KUMAR MUDULI VS	// SARAT /88 /2024 ()
242	D-ABLAPL/11133/2025 ABLAPL/4253/2025	STATE OF ODISHA PRADHANI NAIK VS	JNYANANANDA PANDA VS	// THUAMUL RAMPUR /43 /2025 ()
243	D-ABLAPL/10968/2025 ABLAPL/4254/2025	STATE OF ODISHA NAJIMA BIBI VS	AMULYA RATNA PANDA VS	// SINGLA /67 /2025 ()
244	D-ABLAPL/10969/2025 ABLAPL/4255/2025	STATE OF ODISHA SIMANCHAL PRADHAN VS	DEBASIS SARANGI VS	// JARADA /47 /2025 ()
245	D-ABLAPL/10972/2025 ABLAPL/4256/2025	STATE OF ODISHA MOCHIA @ HULAS SAMANTARAY VS	BIPIN KUMAR NAYAK VS	// TANGI (KHURDA) /210 /2025 ()
246	D-ABLAPL/10980/2025 ABLAPL/4257/2025	STATE OF ODISHA K. MAHESH RAO VS	BIJAY KUMAR BEHERA VS	// CAPITAL P.S. /111 /2025 ()
247	D-ABLAPL/11007/2025 ABLAPL/4258/2025	STATE OF ODISHA SUDHAKAR MAHAPATRA @ SUDEI VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /202 /2025 ()
248	D-ABLAPL/11011/2025 ABLAPL/4259/2025	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /92 /2025 ()
249	D-ABLAPL/10767/2025 ABLAPL/4260/2025	STATE OF ODISHA DILLIP KUMAR PATI VS	RAMDAS ACHARY VS	// BALIKUDA /167 /2025 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/11021/2025 ABLAPL/4261/2025	BIGHINI @ BIGHNESAR NAYAK @ BHIGNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /116 /2023 () //
251	D-ABLAPL/11126/2025 ABLAPL/4262/2025	RANKANIDHI SAHOO VS STATE OF ODISHA	KURESH PRASAD DASH VS	CHAMPUA /12 /2025 () //
252	D-ABLAPL/10916/2025 ABLAPL/4263/2025	CHUNU @ PRAKASH SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	NANDIPADA /101 /2025 () //
253	D-ABLAPL/11023/2025 ABLAPL/4264/2025	BIGHINI @ BIGHNESAR NAYAK @ BHIGNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /231 /2024 () //
254	D-ABLAPL/11025/2025 ABLAPL/4265/2025	BHANUMATI JENA VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	NANDIPADA /75 /2025 () //
255	D-ABLAPL/11004/2025 ABLAPL/4266/2025	SMARAJIT JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 () //
256	D-ABLAPL/8259/2025 ABLAPL/4267/2025	SUNIL @ AJAGAR ALLI SA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	CHARICHHAKA /76 /2024 () //
257	D-ABLAPL/10940/2025 ABLAPL/4268/2025	PRASANT KHILAR VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /264 /2025 () //
258	D-ABLAPL/10966/2025 ABLAPL/4269/2025	ABHIJIT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /70 /2025 () //
259	D-ABLAPL/10919/2025 ABLAPL/4270/2025	NARENDRA PALAI @ NARI PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /71 /2025 () //
260	D-ABLAPL/11030/2025 ABLAPL/4271/2025	HIRALAL BAKLI VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /129 /2025 () //
261	D-ABLAPL/10964/2025	AKHIL @ AKHILA RAMAN MALLICK	AMULYA RATNA PANDA	BALASORE TOWN /75 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4272/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/11095/2025 ABLAPL/4273/2025	TRAILOKYA ROUT VS STATE OF ODISHA	GANESWAR BEHERA VS	BYREE /77 /2025 () //
263	D-ABLAPL/10933/2025 ABLAPL/4274/2025	DILLIP KUMAR BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /326 /2023 () //
264	D-ABLAPL/11401/2025 ABLAPL/4275/2025	ASHUTOSH SWAIN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	INFOCITY PS /107 /2025 () //
265	D-ABLAPL/10930/2025 ABLAPL/4276/2025	MANASI @ MANISHA PATRO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	CYBER CRIME AND ECONOMIC OFFEN () //
266	D-ABLAPL/9692/2025 ABLAPL/4277/2025	MANORANJAN BISWAL VS STATE OF ODISHA	SANGRAM MISHRA VS	BIRIDI PS /237 /2024 () //
267	D-ABLAPL/10368/2025 ABLAPL/4278/2025	DHRUBA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	NIRAKARPUR /68 /2025 () //
268	D-ABLAPL/10931/2025 ABLAPL/4279/2025	SINIBAS BISWAL @ SRINIBAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JAKHAPURA /37 /2024 () //
269	D-ABLAPL/10921/2025 ABLAPL/4280/2025	PANKAJINI BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SECTOR-19 /54 /2025 () //
270	D-ABLAPL/10952/2025 ABLAPL/4281/2025	SHYAM SUNDAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /92 /2025 () //
271	D-ABLAPL/10956/2025 ABLAPL/4282/2025	RAMA CHANDRA NAYAK @ GUNA NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /114 /2025 () //
272	D-ABLAPL/11114/2025 ABLAPL/4283/2025	BIJAY KU. NAYAK VS	SURYA NARAYAN MISHRA VS	NIALI /61 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/10929/2025 ABLAPL/4284/2025	STATE OF ODISHA DHIREN KUMAR SHARMA VS	DEEPAK KU SAHOO VS	// / /0 ()
274	D-ABLAPL/11215/2025 ABLAPL/4285/2025	STATE OF ODISHA FAGU @ DHUSASAN SWAIN VS	NIRMAL RANJAN ROUTRAY VS	// DHARMASALA /45 /2025 ()
275	D-ABLAPL/8643/2025 ABLAPL/4286/2025	STATE OF ODISHA JAYKRUSHNA SINGH @ JATA VS	KULDEEP MOHANTY VS	// OUPADA /51 /2017 ()
276	D-ABLAPL/11305/2025 ABLAPL/4287/2025	STATE OF ODISHA BIPLAB MAHAPATRA @ BIPLAB MOHAPATRA VS	ADHIRAJ MOHANTY VS	// ANGUL TOWN /1335 /2020 ()
277	D-ABLAPL/10120/2025 ABLAPL/4288/2025	STATE OF ODISHA SOUMYA RANJAN MOHAPATRA VS	ANUP UDAYA SENAPATI VS	// KHANDAGIRI P.S. /703 /2024 ()
278	D-ABLAPL/10985/2025 ABLAPL/4289/2025	STATE OF ODISHA SIBU @ MANAS KUMAR SINGH VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /64 /2025 ()
279	D-ABLAPL/10133/2025 ABLAPL/4290/2025	STATE OF ODISHA LACHHAMAN PARIDA VS	RABINDRA NATH PRUSTY VS	// PANDAPADA /52 /2025 ()
280	D-ABLAPL/10982/2025 ABLAPL/4291/2025	STATE OF ODISHA SWAPNESWAR SAMANTARAY VS	BISWARANJAN MAHARATHA VS	// JODAPADAR /99 /2024 ()
281	D-ABLAPL/10988/2025 ABLAPL/4292/2025	STATE OF ODISHA DEBENDRA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// SINGLA /57 /2025 () //